

**IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH KOLKATA
BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**ITA No.213/Kol/2022
Assessment Year: 2013-14**

Stylo Graphics Pvt. Ltd. C/o SDP & Associates 46C, Chowringhee Road, Flat 14G, Kolkata-700071. (PAN: AA ECS1107K)	Vs.	Deputy Commissioner of Income-tax, Central Circle- 3(2), Kolkata.
(Appellant)		(Respondent)

Present for:

Appellant by : Shri Miraj D. Shah, AR
Respondent by : Smt. Ranu Biswas, Addl. CIT, DR
Date of Hearing : 09.03.2023
Date of Pronouncement : 30.03.2023

CORRIGENDUM

PER GIRISH AGRAWAL, ACCOUNTANT MEMBER:

We find that in the order passed by the Tribunal dated 30.03.2023 in ITA No. 213/Kol/2022 wherein a typographical error has occurred on page no. 5 in para no. 8 in the last line of the page the amount is mentioned "**Rs.22,95,220/-**". The correct amount should be read as "**Rs.25,92,220/-**" instead of Rs.22,95,220/-.

Sd/-(Rajpal Yadav)
Vice President

Sd/-Girish Agrawal)
Accountant Member

Date: 27th July, 2023

JD, Sr. P.S.

Copy to:

1. The Appellant:
 2. The Respondent:
 3. CIT(A)-21, Kolkata
 4. CIT, Kolkata
 5. DR, ITAT, Kolkata Bench, Kolkata
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By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata